

elections were held in Simla, the Congress Party had swept all the seats, and the BJP, lost even their deposit. It is the Congress Party alone which has its existence there, people support it. I am unable to understand why the matters with regard to discrimination with Harijans and Adivasis are raised. Four seats for Harijans and three for tribals have already been kept reserved there and thus there is no question of any dispute. We are concerned only about the livelihood of the poor people there. Those who are with the capitalists should be alienated. We never have any association with capitalists. All the industries located there are running in loss, and thus all of them have been lying closed. The BJP Government had raised the rates of electricity. Farmers will have to pay Rs. 24/- whether they use electricity or not.

SHRI RAJENDRA AGNIHOTRI (Jhansi) : This decision has been taken in all the four states.

SHRI KRISHNAN DUTT SULTANPURI : All this has been done by the BJP.

SHRI RAJENDRA AGNIHOTRI : The rates in the States having Congress Governments are more than this amount.

SHRI KRISHNAN DUTT SULTANPURI : The hon. Members interrupt. . . in between, they do not realise the factual situation, since they do not have any leader, all of them start speaking at the same time. They do not feel at ease to hear the matters regarding Rajasthan, Himachal Pradesh etc. My submission was that the farmers were forced to pay a fixed charge for the electricity, whether they use electricity or not. If a Harijan, an Adivasi or a poor man installs a grinding machine with a capacity of each 1 HP he is supposed to pay Rs. 20/-.

Mr. Chairman, Sir, my submission is that it is just a tax on the farmers imposed by the officials, which should be removed at once. It would be an appreciable work. I would also like to submit that the Government employees of Himachal Pradesh always worked with sincerity and devotion for the development of the state which is known as 'Apple Belt'. More funds should be allocated to this state this is my demand. I also welcome the Bill that has been introduced.

15.57 hrs.

## ANNOUNCEMENT RE : SITTING OF THE HOUSE ON 21ST AUGUST, 1993

[English]

MR. CHAIRMAN : I have to inform the House, as agreed to at the meeting of Business Advisory Committee today, the House will sit on Saturday, 21st August, 1993.

[Translation]

SHRI RAJENDRA AGNIHOTRI (Jhansi) : Mr. Chairman, Sir, I am on a point of order. With regard to the information just given that the House will meet on 21st, we are already engaged in various programmes on that day. How will it be possible ?

MR. CHAIRMAN : I have only made an announcement. The decision has been taken by BAC and the hon. Speaker.

(Interruptions)

[English]

MR. CHAIRMAN : I do not know anything. You fight with your leaders.

15.58. hrs.

UTTAR PRADESH BUDGET 1993-94;  
DEMANDS FOR GRANTS (UTTAR PRADESH), 1993-94;  
MADHYA PRADESH BUDGET, 1993-94;  
DEMANDS FOR GRANTS (MADHYA PRADESH), 1993-94;  
RAJASTHAN BUDGET, 1993-94;  
DEMANDS FOR GRANTS (RAJASTHAN), 1993-94;  
HIMACHAL PRADESH BUDGET, 1993-94;  
AND  
DEMANDS FOR GRANTS (HIMACHAL PRADESH, 1993-94—

[Translation]

SHRI VISHWANATH SHASTRI (Gazipur) : Mr. Chairman, Sir, Appropriation Bill which should have been discussed in the Uttar Pradesh Legislative Assembly is being discussed in the House today. Those who worked against the Constitution are responsible for creating this situation. This is the only reason that the President's Rule has been imposed there. The present administration is also following the footsteps of the previous Government. The way the previous, Government made